

be held. The Board of Directors of NAFED, in their meeting held on 23rd May, 1981 resolved to constitute a Committee "to enquire into the grievances of the staff leading to incidents from 11th to 13th May, 1981 and thereafter."

(b) When the Committee met the employees, they expressed that their main grievance was against the Chairman of NAFED and placed before the Committee certain complaints against the Chairman of NAFED.

(c) and (d). The Committee had not submitted a Report to the Board of Directors of NAFED which appointed it. Meanwhile, in its meeting held on 27th August 1981, the Board of Directors of NAFED resolved that, as the Board of Directors is the competent authority who can consider matters relating to the Chairman, the Committee should put up all papers with regard to the Chairman, before the Board for its consideration. The Committee appointed to enquire into the grievances of employees has been dissolved.

(e) The matter is already receiving the attention of the Board of Directors of NAFED. The Government are awaiting the decision of the Board in this regard.

Sanitation Drive in Villages

3543, SHRI N. E. HORO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Central Government have proposed to start massive sanitation drive in villages; and

(b) if so, the details regarding the plan of Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) No, Sir. There is no such Central scheme. However, one of the proposed targets

of the International Drinking Water Supply and Sanitation Decade (1981-90) is to achieve 25 per cent coverage of rural areas with Safe Sanitation.

Ratio of Levy and non-Levy Sugar

3544. SHRI RANJIT SINGH:

SHRI JAGDISH TYTLER:

Will the Minister of AGRICULTURE pleased to state:

(a) whether it is proposed to revise the ratio of levy and free sales sugar from the present ratio of 65:35 to 70:30; and

(b) if so, the reasons for this decision and from when the new policy will be brought into force?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) There is no such proposal at present.

(b) Does not arise.

News Item Captioned "Misuse of Government Houses"

3545. SHRI HARISH KUMAR GANGWAR:

SHRI RAMAVTAR SHASTRI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention have been drawn to the news item captioned "campaign to detect misuse of Government houses" appearing in the 'Indian Express' of 7 November, 1981;

(b) if so, has the campaign been launched and will it cover all the houses in Delhi of all types and carry out a full probe covering—

(i) whether houses have been sub-letted in full or half, whether houses have been shared with others